

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.213  
CP(IB)/27(AHM)2022

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

YES Bank Limited

.....Applicant

V/s

Rajratan Babulal Agarwal  
(Personal Guarantor)

.....Respondent

**Order delivered on: 05/03/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Noopur Dalal, Adv.

For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w Mr. Ravi Pahwa, Adv.

For the RP : Mr. Rakesh Gupta, Adv.

For the Yes Bank : Mr. Anip Gandhi, Adv. a.w Mr. Raju Kothari, Adv.

**ORDER**

Heard Ld. Counsels for the applicant Yes Bank, respondent and RP.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**